

RAJASTHAN HIGH COURT

Date 16.08.2020

NOTICE

In view of recent results of Covid-19 tests conducted in Rajasthan High Court, Jaipur Bench, it is notified that court and office work in Rajasthan High Court, Jaipur Bench shall remain suspended on 17.08.2020, 18.08.2020 and 19.08.2020 for Covid-19 testing.

All the concerned persons are requested to get them tested for Covid-19. The facility of testing is available in Rajasthan High Court, Jaipur Bench during the period from 17.08.2020 to 19.08.2020 also.

By Order


Registrar General

No. PA/RG/Misc./2020/1326

Date – 16.08.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Registrar(Admn.), Raj. High Court Bench, Jaipur with the direction to get all the Hon'ble Judges at Jaipur Bench, Jaipur tested for Covid-19.
5. Advocate General, Rajasthan.
6. Addl. Solicitor General, Rajasthan/Asstt. Solicitor General, Rajasthan.
7. The Chairman, Bar Council of Rajasthan.
8. President, Rajasthan High Court Advocates' Association, Jodhpur.
9. President, Rajasthan High Court Lawyers' Association, Jodhpur.
10. President, Rajasthan High Court Bar Association, Jaipur.
11. The Registrar (Vig.)/(Admn.)/ (Rules) / (Class.) / (Exam.) / OSD(F&I)/ (CPC)/(Judicial) Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. at New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Joint Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench Jaipur.

Copy also to:

CMHO, Jaipur with a request to do the needful.


Registrar General